

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Wednesday the 31<sup>th</sup> day of January 2024 at 10.30 am**  
**(HYBRID MODE)**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. <b>WITH</b>	Mr. J Manivannan	
2	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors.	Mr. J Manivannan	M/s Khaitan & Co For Caveator/R1
3	Comp App (AT) (CH) No. 116/2023 Delay in refiling IA No. 1434/2023	S John Rose Vs The Tamilnadu Mercantile Bank Ltd & Anr.	Mr. T Sathiyamoorthy	
4	Comp App (AT) (CH) No. 117/2023 For Condone Delay IA No. 1437/2023 For Stay IA No. 1438 & 1439/2023 For Exemption IA No. 1440/2023	Alliance Business School & 4 Ors. Vs Dr. Madhukar G. Angur & 17 Ors.	Mr. Cyril Prasad Pais	
5	Comp App (AT) (CH) No. 118/2023 For Condone Delay IA No. 1452/2023 Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 21/2024 For Stay IA No. 69/2024 To Adv. Hg. IA No. 113/2024	Mr. Kathiravan Vs Canara Bank & Anr.	M/s AK Mylsamy & Associates	Ms. P Chitra Nirmala- R1 Mr. KS Sundar- R2
7	Comp App (AT) (CH) (Ins) No. 435/2023 For Condone Delay IA No. 1337/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs M/s. Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
8	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/S Barasat- Krishnagar Xpressways Ltd Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani- R2
9	Comp App (AT) (CH) No. 101/2023	Pulikottil Varuthunny Ittikuru Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Philip Mathew	Mr. B Sruthan- R1-R4
10	Comp App (AT) (CH) No. 102/2023	Mini Jacob Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Philip Mathew	Mr. B Sruthan- R1-R4
11	Comp App (AT) (CH) No. 103/2023	Ajal Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Philip Mathew	Mr. B Sruthan- R1-R4
12	Comp App (AT) (CH) No. 104/2023	Johan Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B Sruthan- R1-R4

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah, Suspended Director, M/s Sri Pavana Keerthi Hotels India Pvt. Ltd. Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1
14	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
15	Comp App (AT) (CH) (Ins) No. 51/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023 For Directions IA No. 413/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. V John Acquinas- R2, R3 Mr. R Sugumaran, RP
16	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.	Mr. K Gaurav Kumar	Mr. J. Manivannan- R2
17	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr. <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramania m-R2
18	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
19	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & 17 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17

20	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana
21	TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr.  <b>WITH</b>	Mr. Vivek Holla	Mr. Nikhil Nayyar Mr. Divyanshu Rai- R1 & R2
22	TA No. 68/2021 (CA (AT) No. 413/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. Nikhil Nayyar Mr. Divyanshu Rai	Mr. Vivek Holla
23	Comp App (AT) (CH) (Ins) No. 48/2023 To implead IA No. 289/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayana	Mr. M Ramu Mr. Jerin Asher Sojan (For Impleadment)
24	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
25	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
26	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No. 565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & Anr.  <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan (For Impleadment)

27	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
28	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
29	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
30	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis <b>WITH</b>	Mr. Philip Mathew	
31	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony <b>WITH</b>	Mr. Philip Mathew	
32	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
33	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
34	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy

35	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
36	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
37	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
38	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
39	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
40	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
41	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S.  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy

42	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony  <b>WITH</b>	Mr. Philip Mathew	
43	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V.  <b>WITH</b>	Mr. Philip Mathew	
44	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
45	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C.  <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
46	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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